

Opening of canteen facility at Rohru, Shimla

2626. SHRI PRAMOD TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has received any letter from Member of Parliament which was forwarded to the Home Minister in the month of May, 2015 regarding opening of canteen facility for serving/retired para-military personnel in Rohru, District Shimla of Himachal Pradesh;

(b) if so, Government's response in this regard and by when canteen facility may be provided to them, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) A letter dated 08.05.2015 was received from Shri Bashistha Narain Singh, Member of Parliament on the issue. The Home Minister gave reply to the Member of Parliament on 22.06.2015. It was informed that at present 1 Master Canteen and 8 Subsidiary canteens are located in District Shimla, from where, all serving/retired personnel of various CAPFs can avail the canteen facilities. Central Police Canteen (CPC) are co-located with Central Armed Police Forces (CAPFs) and State Police Institutions are static in nature. It is a fact that Rohru, Jubbal, Chirgaon and Dodra Kwar Tehsils are far away from District Headquarter Shimla, where Master/Subsidiary canteens are located. This Ministry has already extended CPC facilities to all State Police personnel (serving/retired). In view of the above, the Member of Parliament was requested to take up the issue with State Police of Himachal Pradesh to open a subsidiary canteen in or nearby Rohru as State Police already has presence in Rohru. As far as the Mobile Van Canteen facility is concerned, no such vehicular provision is existing/available in CAPFs to extend such facility.

Suicide by women in CPMFs

2627. SHRI D. RAJA:

SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Force-wise details of the percentage of women in Central Para Military Forces;

(b) the year-wise and State-wise number of personnel of paramilitary forces committed suicide during last three years;

(c) whether 40 per cent suicides in these forces have been committed by women who constitute only 2 per cent of Central Para Military Forces;

(d) if so, the year-wise and State-wise details thereof during last two years;

(e) the reasons for high rate of suicide in women personnel; and

(f) the corrective steps Government would take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Force-wise details of percentage of Women in Central paramilitary forces as on date are as under:

Force	Sanctioned Strength	Female	Percentage of Women
CRPF	3,08,862	6,234	2.01
BSF	2,56,876	3,532	1.37
CISF	1,42,217	6,354	4.46
ITBP	89,438	1,661	1.85
SSB	94,170	1,191	1.26
ARs	66,411	603	0.90
TOTAL	9,57,974	19,575	2.04

(b) The year-wise and State-wise number of personnel of paramilitary forces committed suicide during last three years are given in Statement-I (*See* below).

(c) to (e) During the last three years, 13 women personnel committed suicide which is the 0.07% with reference to total strength of women in Central paramilitary forces.

After occurrence of each and every suicide case, Court of Inquiry is conducted to find out the exact cause behind the suicide. As per findings of Court of Inquiries, reasons behind the suicide cases are found to be due to personal/domestic problems, illness etc.

(f) The corrective steps taken to avoid suicide cases in Central paramilitary forces are given in Statement-II.

Statement-I

Year-wise and State-wise details of personnel committed suicide during last three years in CAPFs and ARs

Sl. No.	Name of State	2012		2013		2014		2015		Total	
		M	F	M	F	M	F	M	F	M	F
1.	Andhra Pradesh	6	0	5	0	4	0	1	0	16	0
2.	Arunachal Pradesh	0	0	1	0	1	0	0	0	2	0
3.	Assam	5	0	5	0	6	0	2	0	18	0
4.	Bihar	7	0	10	0	6	0	2	0	25	0
5.	Chhattisgarh	2	0	0	0	3	0	0	0	5	0
6.	Delhi	4	0	1	0	1	0	3	0	9	0
7.	Gujarat	0	0	3	1	4	0	0	0	7	1
8.	Haryana	9	1	9	0	8	0	5	0	31	1
9.	Himachal Pradesh	1	0	3	0	1	0	2	0	7	0
10.	Jammu & Kashmir	1	0	2	0	3	0	0	0	6	0
11.	Jharkhand	3	0	2	1	3	0	2	0	10	1
12.	Karnataka	8	0	2	0	7	0	2	0	19	0
13.	Kerala	7	0	3	0	8	0	4	0	22	0
14.	Madhya Pradesh	5	0	6	0	6	1	1	0	18	1

15.	Maharashtra	4	0	5	0	6	0	6	0	21	0
16.	Manipur	1	0	2	0	1	0	0	0	4	0
17.	Nagaland	0	0	2	0	0	0	0	0	2	0
18.	Odisha	6	0	1	0	8	0	2	0	17	0
19.	Punjab	5	1	5	0	2	0	2	0	14	1
20.	Pundcherry	0	0	1	0	0	0	0	0	1	0
21.	Rajasthan	9	0	6	0	9	0	1	1	25	1
22.	Sikkim	0	0	0	0	1	0	0	0	1	0
23.	Tamil Nadu	4	1	11	1	9	0	1	0	25	2
24.	Tripura	0	0	4	0	1	0	1	0	6	0
25.	Telangana	0	0	0	0	0	0	0	1	0	1
26.	Uttar Pradesh	10	1	13	1	12	0	11	0	46	2
27.	Uttarakhand	6	1	6	0	7	0	2	0	21	1
28.	West Bengal	10	1	3	0	7	0	7	0	27	1
29.	Nepal	1	0	0	0	0	0	0	0	1	0
TOTAL		114	6	111	4	124	1	57	2	406	13

*As on 01.07.2015

Written Answers to

[12 August, 2015]

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Statement-II*Corrective steps taken to avoid suicidal cases*

The following corrective steps/efforts/welfare measures are being undertaken by the forces to provide better working condition/atmosphere to personnel in order to curb suicide:

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on-duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and address their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) Facility of retention of Government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State capitals).
- (vi) Providing better medical facilities, also organising talks with specialists to address their personal and psychological concerns and organising Meditation and Yoga routinely for better stress management.
- (vii) Adequately compensating the troops deployed in difficult areas.
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States and J&K as welfare measure.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) Promotions are released regularly to eligible personnel as and when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotions does not take place for want of vacancies at 10, 20 and 30 years of service.